

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1474
ANSWERED ON:09.12.2004
ENCROACHMENT ON DEFENCE LAND
Gangwar Shri Santosh Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) the steps being taken to upkeep of unusable land of Defence Estate;
- (b) the area of Defence Land under encroachment, State/Cantonment-wise; and
- (c) the effective steps being taken to prevent and remove encroachment on the said land?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) Directions have been issued to Director General, Defence Estates and Service Headquarters to take effective steps for ensuring vigilance, detection and prevention of encroachments on defence land.

(b) The information is being collected and will be laid on the Table of the House.

(c) Detailed directions have been issued to Director General, Defence Estates and Service Headquarters to take steps for prevention of encroachments and also to take action for removal of encroachments, under the Provisions of Cantonment Act, 1924 and Public Premises (Eviction of Unauthorised Occupants) Act, 1971.